

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/19/7/AMR/2024		7 of IBC	Srei Equipment Finance Limited Vs Kothavalsa Infraventure Pvt Ltd

ORDER

Present: Ms. Aishwarya, Proxy Counsel for the FC present.

Ld. Counsel for the FC shall issue a notice to the CD by informing the next date of hearing and file a compliance memo well before the next date of hearing.

List the matter on 11.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**